

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29089/2011

GHAZIABAD DEV. AUTHORITY

Petitioner(s)

VERSUS

C.I.T. & ORS.

Respondent(s)

(With appln(s) for stay and prayer for interim relief)

Date: 10/01/2012 This Petition was called on for hearing today.

For Petitioner(s) Ms.Lalita Kohli,adv.
M/S Manoj Swarup & Co.,Adv.For Respondent(s) Mr.Harsh Vardhan Surana,adv.
Mrs.Anil Katiyar,adv.UPON hearing counsel the Court made the following
O R D E R

Service is complete by dasti. Proof of dasti is filed. It is submitted on behalf of Mrs.Anil Katiyar that he proposes to appear for the respondent. Seeks four weeks time for filing vakalatnama and counter affidavit. Granted.

List the matter on 22.02.2012.

(Sunil Thomas)
Registrar

SB